

Siliguri has been made abandoning the old one; and

(c) how this line as newly adopted improves the position and whether it shortens the journey?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Construction of a new broad gauge line from Khejuriaghat to Malda is nearing completion. Its further extension up to Siliguri is likely to be completed some time next year, depending upon receipt of Permanent Way materials.

(b) No.

(c) The project has been undertaken to develop capacity for movement of oil from Assam. Incidentally the new route is expected to be shorter by about 14 miles than the existing one *via* Sakrighat-Maniharighat.

t [REPORT OF COMMITTEE ON PRICE AND DISTRIBUTION OF FERTILISERS

उर्वरकों के मूल्य तथा वितरण सम्बन्धी समिति का प्रतिवेदन

*८८. श्री नवाबसिंह चौहान :
डा० ए० सुब्बाराव :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि उर्वरकों के मूल्य तथा वितरण और उनको किसानों तक पहुंचाने में सुधार लाने के सम्बन्ध में सुझाव देने के लिये श्री जे० एस० पटेल की अध्यक्षता में जो समिति बिठाई गई थी, उसकी सिफारिशों को सरकार किस प्रकार से तथा कब तक कार्यान्वित करने का इरादा रखती है ?

fSHRi NAWAB SINGH

*8K. < CHAUHAN:

^Dr. A. SUBBA RAO:

Will the Minister of FOOD AND AGRICULTURE be pleased to state how and when Government propose to implement the recommendations made by the Committee, set up under the pre-

sidentship of Shri J. S. Patel for suggesting improvement in regard to price and distribution of fertilisers and their supply to the farmers?]

कृषि मंत्री (डा० पी० एस० देशमुख) :
रिपोर्ट में दी गई सिफारिशों पर विचार हो रहा है और सरकार के स्वीकृत करने पर उनको कार्यान्वित किया जावेगा ।

t[THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): The recommendations contained in the Report are under examination and will be implemented alter they are accepted by the Government.]

SINGLE-FARE-DOUBLE-JOURNEY CONCESSIONS ALLOWED TO ORGANISATIONS BY THE RAILWAYS

18. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to lay on the Table of the House a statement shewing the sports, cultural and other individual organisations and individuals to whom the single-fare-double-journey concession was allowed during the years 1958-59 and 1959-60 and so far during the year 1960-61?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): The information is furnished in the statements attached. [See Appendix XXX, Annexure No. 2.]

NON-DESPATCH OF EXPRESS DELIVERY LETTERS ON SUNDAYS AND HOLIDAYS

19. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Express Delivery letters are not despatched from Hansi in Punjab on Sundays and other holidays; and

(b) if sT', whether Government propose to arrange for the despatch of such letters on Sundays and other postal holidays; if not, why not?

tf] English

translation.

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN) : (a) Express Delivery letters are despatched from Hansi in Punjab on Post Office holidays, but not on Sundays.

(b) There is no proposal for despatch of E.D. letters on Sundays. All post offices, with the exception of Night Post Offices and Mobile Post Offices, are completely closed on Sundays and, there is no clearance or despatch of mails on such days. Only late fee articles posted at R.M.S. offices and sections, and at Telegraphs offices at certain selected places are accepted and despatched on Sundays. E.D. letters are given special treatment at offices of destination and not at offices of posting.

COMPLAINT AGAINST OPERATORS OF TELEPHONE EXCHANGES

20. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have received any complaint that the operators of Chandigarh, Hissar and Sirsa telephone exchanges are very much negligent in responding to the call of the subscribers; and

(b) if so, what action Government have taken in this connection?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) Some complaints of their behaviour have been received.

(b) The complaints have been investigated and suitable action taken in each case.

SALE OF NIVAQUIN IN BLACK-MARKET

21. SHRI BANSI LAL: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Nivaquin is being sold in the black-market;

(b) if the answer to part (a) above be in the affirmative, whether Gov-

ernment have taken steps to check the black-marketing; and

(c) if so, what steps have been taken?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) "Nivaquin" which is a synthetic antimalarial and which is the proprietary product of a specific firm is in short supply in the country. Reports of its being sold at higher prices have been received from the States of Gujarat, Madhya Pradesh, Mysore, Madras and Andhra Pradesh. There have not been any reports of black-marketing of this drug from any other State.

(b) As supplies of this drug made by other firms are available at normal prices, no specific action to deal with the rise in price of 'Nivaquin' was presumably taken by State Governments.

(c) The question does not arise.

STEPS TAKEN TO PREVENT ACCIDENTS TO PASSENGERS TRAVELLING BY THE BOMBAY SUBURBAN TRAIN

22. SHRI DAHYABHAI V. PATEL: Will the Minister of RAILWAYS be pleased to refer to the answer given to Starred Question No. 456 in the Rajya Sabha on the 25th August, 1960 and state which of the steps stated in the answer to the said question are proposed to be taken or have been taken to prevent accidents to passengers travelling on the Bombay suburban train?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN) : A statement is attached.

STATEMENT

Steps to prevent accidents to passengers travelling on the Bombay suburban trains, and present position in regard to the implementation of the said measures

(i) *Running trains with increased accommodation during peak hours:*

This is being implemented. On the Central Railway, additional Electric